

(b) and (c). The life saving drugs and anti cancer preparations which are not manufactured in the country or are not produced in adequate quantity to meet the requirements of country are allowed for import under Open General Licence by the Chief Controller of Imports and Exports, Ministry of Commerce.

Edible Oil to Vanaspati units

6548. SHRI RAMDAS SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the criteria and norms laid down for allocating imported edible oils to vanaspati industry; and

(b) the details of Vanaspati units to whom imported edible oil is proposed to be given, during this year and the Vanaspati unit black-listed, if any?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). During the Current Year, no allocation of imported oil is being made to Vanaspati industry.

[*Translation*]

Development of Mand Area in Punjab

6549. S. ATINDER PAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether 'Town and Country Planning Wing' of Punjab has formulated any scheme for the development of Mand area and the areas between and around the Beas and Sutlej rivers;

(b) if so, the details of the scheme;

(c) the amount estimated to be spent on the scheme;

(d) whether the work on the scheme is likely to commence during the financial year 1990-91;

(e) if so, the allocations made to the Punjab Government for this purpose;

(f) if not, when the work is likely to commence on the scheme and the reasons for delay in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (f). The details are being gathered and will be laid on the table of the House.

[*English*]

Navigational Lock Gate at Farakka

6550. SHRI ZAINAL ABEDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) in which year the navigational lock gate at Farakka was commissioned;

(b) whether it is being utilised for navigation purpose since its commissioning; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) 1987.

(b) Yes, Sir.

(c) Does not arise.

Farakka Barrage Project

6551. SHRI ZAINAL ABEDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether new works have been considered necessary for the safety and

smooth operation of the Farakka Barrage as envisaged in the Second Revised Estimate made in 1987; and

(b) if so, the details of the new works to be undertaken alongwith the estimated cost liabilities thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A provision of about Rs. 44 crores has been made in the Second revised estimate for the bank protection works that may be required to restore damages caused due to severe floods.

Hospital for Beedi Workers at Midnapore (West Bengal)

6552. SHRI SATYAGOPAL MISRA: Will the Minister of LABOUR be pleased to state:

(a) whether there is a proposal to set up a hospital for beedi workers in Midnapore District, West Bengal;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) Question does not arise.

(c) Under beedi Workers Welfare Fund 11 dispensaries and one Chest Clinic have been set up in West Bengal. It has also been decided to set up a 50 bedded hospital at Dhuliyani in Murshidabad District.

Housing for Coir Workers in Kerala

6553. SHRI T. BASHEER: Will the Minister of URBAN DEVELOPMENT be

pleased to state:

(a) whether Union Government have received a scheme, for Housing for coir workers from Government of Kerala for subsidy;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Government of Kerala has informed that no request for Central Government subsidy for housing for coir workers has been sent to the Union Government.

Agro-Based Industries in Rural Areas

6554. SHRI PARASRAMBHARDWAJ: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is any proposal under consideration of Government to locate agro-based industries in rural areas as being close to the sources of raw materials which could generate employment, raise income and check migration to urban areas;

(b) if so, whether any assessment has been made regarding potential in the food processing industries; and

(c) if so, the details thereof?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). Ministry of Food Processing Industries have formulated certain Plan Schemes for 1990-91 for the development of food processing industries. Various studies are conducted from time to time for development of different sectors of food processing industries including fruit and vegetable process-